

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 118 OF 2016 AND
APPEAL NO. 151 OF 2016

Dated: 29th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

APPEAL NO. 118 OF 2016

Welspun Renewable Energy Pvt. Ltd. ...Appellant(s)
Vs.
Tamilnadu Electricity Regulatory Commission ...Respondent(s)
& Anr.

APPEAL NO. 151 OF 2016

National Solar Energy Federation of India ...Appellant(s)
Vs.
Tamilnadu Electricity Regulatory Commission ...Respondent(s)
& Anr.

Counsel for the Appellant(s) : Mr. Aditya Kumar Singh

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. S. Vallinayagam for R-2

ORDER

It is submitted that the Appellants have filed their written submissions in this matter. The same are taken on record.

List the matter for compliance by the Respondents on **05.08.2019.**

(S. D. Dubey)
Technical Member
vt/mkj

(Justice Manjula Chellur)
Chairperson